

Name of the Corporate Debtor: M/s Creativity At Best Technologies Private Limited; Date of Commencement of CIRP: 02.07.2026; List of Creditors as on: 23.07.2026

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted	Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual dues, that may be set-off	Amount of claim Inadmissible	Remarks, if any
			Date of Receipt	Amount Claimed (Rs.)	Amount of claim admitted (Rs.)									
1	ICICI Bank Limited	Secured Creditor (FC)	16-07-2026	₹ 26,93,29,500.17	₹ 26,93,29,500.17	No	100.00	-	-	Annexure-A	-	-	-	-
2	UC Inclusive Credit Pvt. Ltd	Secured Creditor (FC)	16-07-2026	₹ 4,73,46,045.00	₹ 0.00	No	0.00	₹ 4,73,46,045.00	-	-	-	-	-	-
	Total (A)			₹ 31,66,75,545.17	₹ 26,93,29,500.17		100.00	₹ 4,73,46,045.00				0	-	

Summary of List of Unsecured Financial Creditors: List of Financial Creditors (Unsecured)

Annexure-4

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim		Details of Claim	Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual dues, that may be set-off	Amount of claim Inadmissible	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)									
	Nil							-	-	-	-	-	-	-
	Total (B)			-	-			-	-	-	-	-	-	-
	Total (A+B)			31,66,75,545.17	26,93,29,500.17		100.00							

ANNEXURE-A
SECURITY INTEREST

ICICI Bank:

- Exclusive charge on current assets and movable assets of the corporate debtor, by way Deed of Hypothecation dated November 21, 2022 executed by the Corporate Debtor.
- Unconditional and irrevocable personal deed of guarantees dated November 21, 2022 executed by Mr. Shailesh Kumar and Ms. Anupam Kumari (Hereinafter collectively referred to as "Personal Guarantors")